

[Shri P. Chidambaram]

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980 :

- (i) The Canara Bank Officers' Service (Amendment) Regulations, 1996 published in Gazette of India dated the 19th October, 1996.

[Placed in Library. See No. LT-1746/97]

- (ii) The Oriental Bank of Commerce Officer Employee's Discipline and Appeal (Amendment) Regulations, 1996 published in Notification No.3920 in Gazette of India dated the 26th October, 1996.

[Placed in Library. See No. LT-1747/97]

- (iii) The Dena Bank (Officers') Service (Amendment) Regulations, 1996 published in Notification No. IR : Amend-2/96 in Gazette of India dated the 12th October, 1996.

[Placed in Library. See No. LT-1748/97]

- (iv) The Punjab and Sind Bank (Officers') Service (Amendment) Regulations, 1996 published in Notification No. PSB/STAFF/OSR/1996 in Gazette of India dated the 9th October 1996.

[Placed in Library. See No. LT-1749/97]

- (v) The Oriental Bank of Commerce (Officers') Service (Amendment) Regulations, 1996 published in Notification No.3921 in Gazette of India dated the 30th November, 1996.

[Placed in Library. See No. LT-1750/97]

- (vi) The Union Bank of India (Officers') Service (Amendment) Regulations, 1996 published in Notification No. OSR/12 in Gazette of India dated the 7th September, 1996.

[Placed in Library. See No. LT-1751/97]

- (vii) The Vijaya Bank (Officers') Service (Amendment) Regulations, 1996 published in

Notification No.2502 in Gazette of India dated the 21st December, 1996.

[Placed in Library. See No. LT-1752/97]

- (viii) The Union Bank of India (Officers') Service (Amendment) Regulations, 1996 published in Notification No.OSR/14 in Gazette of India dated the 21st December, 1996.

[Placed in Library. See No. LT-1753/97]

- (ix) The Reserve Bank of India Pension (Amendment) Regulations, 1996 published in Notification No.6 in Gazette of India dated the 1st February, 1997.

[Placed in Library. See No. LT-1754/97]

- (x) The Punjab National Bank (Officers') Service (Amendment) Regulations, 1996 published in Gazette of India dated the 1st February, 1997.

[Placed in Library. See No. LT-1755/97]

- (xi) The Bank of Maharashtra Officer Employees (Discipline and Appeal) (Amendment) Regulations, 1996 published in Notification No. AXT/ST/DM/96 in Gazette of India dated the 28th December, 1996.

[Placed in Library. See No. LT-1756/97]

- (xii) The Canara Bank (Officers) Service (Amendment) Regulations 1996 published in Gazette of India dated the 28th December, 1996.

[Placed in Library. See No. LT-1757/97]

Memorandum of Understanding between the National Handloom Development Corporation Ltd. and the Ministry of Textiles for the year 1996-97

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA)

I beg to lay on the Table :

- (1) A copy of the Memorandum of understanding (Hindi and English versions) between the National Handloom Development Corporation Limited and the Ministry of Textiles for the year 1996-97.

[Placed in Library. See No. LT-1758/97]

- (2) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the National Textile Corporation for the year 1994-95 and 1995-96 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-1759/97]

- (3) (i) A copy of the annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 1995-96.
- (iii) A copy of the Annual Account (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1995-96, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1760/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of National Centre for Jute Diversification, Calcutta, for the year 1995-96 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Jute Diversification, Calcutta, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-1761/97]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 1995-96.

[Placed In Library. See No. LT-1762/97]

Major Port Trust, Amendment Rules, 1997

THE MINISTRY OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN) : I beg to lay on the Table :

- (1) A copy of the Major Port Trust (Payment of Fees and Allowances to Trustees) Amendment Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 70 (E) in Gazette of India dated the 11th February, 1997, under sub-section (3) of section 122 of the Major Port Trusts act, 1963.

[Placed in Library. See No. LT-1763/97]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust for the year 1995-96.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1764/97]

- (4) A copy of each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
- (i) A copy of the Annual Accounts of the Paradip Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government of the Audited Accounts of the Paradip Port Trust for the year 1995-96.

- (5) Statement (Hindi and English versions) showing reasons for delay, in laying the papers mentioned at (4) above :

[Placed in Library. See No. LT-1765/97]

Demands for Grants of the Ministry of Human Resources Development for the year 1997-98

THE MINISTRY OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): On behalf of Shri S.R. Bommai, I beg to lay on the Table: